

Provident Fund, life insurance etc. will be allowed.

- ii) In case of non-salaried class such as businessmen, land owners/agriculturists and self employed etc. no standard deduction will be allowed and their entire gross income will be taken into consideration for computing their annual income.
- iii) As at present the Means Test will not apply to the scholarships for post-graduate studies/research.
- iv) The National Prize of Rs. 100/- and a certificate of merit will be awarded as at present, in lieu of scholarships wherever admissible, to the eligible students whose parental income exceeds Rs. 25,000/- per annum.
- v) While computing the total income, the income from all sources of both the parents and income in the scholars' name, if any, will also be taken into consideration for applying the means test.

[English]

#### **Compensation to 14 Dn. Ajmer-Delhi Fast Passenger Accident Victims**

7727. SHRI JITENDRA PRASADA: Will the Minister of RAILWAYS be pleased to state:

(a) the amount of compensation paid to the victims of 14 Dn. Ajmer-Delhi Fast Passenger involved in fire accident on 29 November, 1987 near Kisangarh;

(b) whether Government have received several representations from the family members of the deceased requesting for providing service to a member of the family and disbursement of compensation; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The amount of compensa-

tion will depend on the award to be given by the Ad hoc Claims Commissioner.

(b) One application has been received for providing employment and 12 for compensation.

(c) There is no provision to provide employment to the family members of the passengers killed in train accident.

#### **Proposal to Ban Eye Camps Organised by Social Organisations**

7728. SHRI AMARSINH RATHAWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that many people lost their eye sight following operations at various eye camps organised by social organisations in various parts of the country;

(b) if so, the number of persons affected during the year 1986-87 in each State; and

(c) whether Government propose to ban these organisations to save the eyes of innocent people?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The Government is aware of some cases who lost their eye sight following operation in eye camps, organised by few Voluntary Organisations.

(b) Uttar Pradesh 99

Maharashtra 12

(c) There is no such proposal as the Voluntary Organisations are actively supplementing the Governmental effort in cataract operations. However, the guidelines have been revised/modified to ensure that there is no repetition of such mishaps.

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7729. PROF. NARAIN CHAND PARASHAR: Will the Minister of HUMAN